

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4259
ANSWERED ON:19.08.2010
SETTING UP OF DIESEL PETROL PUMPS ON NATIONAL HIGHWAYS
Singh Shri Bhola;Singh Shri Uday Pratap

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether any relaxation has been given by the Union Government to shift or set up diesel/petrol pumps allotted under the farmers quota on State Highways and National Highways;
- (b): if so, the details thereof;
- (c): the number of petrol pumps shifted or set up by the dealers of farmer pumps on State Highways and National Highways in Madhya Pradesh and Bihar respectively;
- (d): whether the Government proposes to take any action against them; and
- (e): if so, the details thereof?

Answer

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a) & (b): As per the guidelines issued by the Ministry, Rural Retail Outlets (ROs) such as kisan sewa kendra, hamara pump, etc. are not permitted to be set up on the State Highways or National Highways.No relaxation in this regard have been issued by the Ministry.
- (c) to (e): Public sector oil marketing companies (OMCs.), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have not set up any Rural ROs on the State Highways or National Highways in the state of Madhya Pradesh and Bihar.